

Sale of Medicines Manufactured from Analgesic Drugs covered under Narcotic Regulations

6250. SHRI RAJ KUMAR RAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that certain Analgesic drugs are covered under Narcotic Regulations;

(b) if so, the names of such drugs;

(c) whether the medicines manufactured from those drugs are being sold freely;

(d) whether it is a fact that these drugs cause deaths if taken in excess quantity as other narcotic medicines; and

(e) if so, the reasons why the sale of such medicines is not restricted like other narcotic medicines ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) The common amongst these are opium and its alkaloids and their derivatives Pethidine, Dextropropoxyphone etc.

(c) and (e). No, Sir. These drugs are required to be sold on the prescription of the Registered Medical Practitioners.

(d) Like any other drug, narcotic drugs if taken in excess quantity than recommended by the physician may cause harmful effects including death.

Recommendation for withdrawal of Combinations of Drugs

6251. SHRI RAJ KUMARI RAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether certain combinations of one or more drugs were recommended for withdrawal by a Committee in 1980, due to hazardous effects;

(b) if so, whether those combinations are still being marketed in the country; and

(c) if so, the names of those medicines and reasons for not banning their sale ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c) The recommendations of the Sub-committee constituted by Drugs Consultative Committee to weed out irrational/harmful combinations were considered in a special meeting of the Drugs Consultative Committee in October, '81. These recommendations were further considered by the Drugs Technical Advisory Board and based on these recommendations Government prohibited manufacture and sale of 22 categories of drugs including fixed dose combination of drugs on 23.7.83. Some of the combinations earlier recommended for weeding out by the drugs Consultative Committee were not accepted by the Drugs Technical Advisory Board for various reasons and were not banned by the Government.

The following categories were not banned as there was not enough data to justify banning at that time.

1. Analgin Combination.
2. Ayurvedic drugs with modern drugs.
3. Chlorambenicol with streptomycin.
4. Penicillin with Streptomycin.
5. More than one anti-histamines.
6. Anti-histaminic with Tranquillisers.
7. Tranquillisers, Anti-histaminics and Analgesics.

Allotment of Stalls at Platforms of Suburban Railway Stations in Bombay

6252. SHRI ANOOPCHAND SHAH : Will the Minister of RAILWAYS be pleased to state :

(a) the number of tea and refreshment stalls, fruits and vegetable stalls and book stalls allotted during 1 January, 1987 to 28 February, 1987 on the platforms of